

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
RAJYA SABHA
UNSTARRED QUESTION NO. 1256

TO BE ANSWERED NO. 11.02.2021

CRITERIA FOR OTHER TRADITIONAL FOREST DWELLERS UNDER FRA

1256. SHRI K.C. VENUGOPAL:

Will the Minister of *TRIBAL AFFAIRS* be pleased to state:-

- (a) whether Government intends to increase the last date for possession of forest land from December 13th, 2005, to present the claims under Forest Rights Act (FRA) and to modify the eligibility criteria for Other Traditional Forest Dwellers at par with the Scheduled Tribes; and
(b) if so, till when and if not, the reasons therefor?

ANSWER

MINISTRY OF STATE FOR TRIBAL AFFAIRS
(SMT RENUKA SINGH SARUTA)

- (a) No, Sir.
(b) Does not arise.
